



HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF CHHATTISGARH, BILASPUR
(Constituted Under Sec. 3A of the Legal Services Authorities Act, 1987)
Telephone No. : 07752 241023 ; E-Mail ID : hclsc.cg@gov.in



F. No. : /HCLSC/NLA-IV/2022

Bilaspur, Date : /11/ 2022.

To,

The Registrar General,
High Court of Chhattisgarh,
Bilaspur

Subject : Regarding constitution of benches for National Lok Adalat on 12-11-2022.

Ref. : Letter No. 3158 dt. 04-11-2022 of this committee.

As per the subject cited above with the reference letter, there is a change in the constitution of Bench No. 01 in the National Lok Adalat to be held on 12-11-2022 (Saturday) i.e. **“Mr. Y. C. Sharma, Senior Advocate is appointed as a Member of Bench No. 01 in place of Mr. Ashish Shrivastava, Senior Advocate”.**

It is for your kind information and necessary action.

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Secretary
High Court Legal Services Committee
Bilaspur

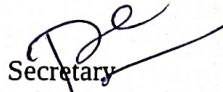
Endtt. F. No. : 3258 /HCLSC/NLA-IV/2022

Bilaspur, Date : / / 11/ 2022.

Copy to :-

1. P. S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur.
2. P. S. to Hon'ble Shri Justice Goutam Bhaduri, Judge, High Court of Chhattisgarh, Bilaspur & Executive Chairman, Chhattisgarh State Legal Services Authority, Bilaspur.
3. P. S. to Hon'ble Shri Justice Sanjay S. Agrawal, Judge, High Court of Chhattisgarh, Bilaspur & Chairman, High Court Legal Services Committee, Bilaspur.
4. P. S. to Hon'ble Shri Justice Deepak Kumar Tiwari, Judge, High Court of Chhattisgarh, Bilaspur.
5. P. S. to Hon'ble Shri Justice Sachin Singh Rajput, Judge, High Court of Chhattisgarh, Bilaspur.
6. P. S. to Hon'ble Shri Justice Rakesh Mohan Pandey, Judge, High Court of Chhattisgarh, Bilaspur.
7. Registrar (Judicial), High Court of Chhattisgarh, Bilaspur.
8. Additional Registrar (Judicial), High Court of Chhattisgarh, Bilaspur.
9. C.P.C., I/C Registrar (Comp.), High Court of Chhattisgarh, Bilaspur for uploading on the C.G. High Court website.
10. Member Secretary, Chhattisgarh State Legal Services Authority, Bilaspur.
11. The Advocate General, Government of Chhattisgarh, Bilaspur.
12. The Assistant Solicitor General, Union of India, High Court Premises, Bilaspur.

13. The President, High Court Bar Association, Bilaspur.
14. Mr. Y.C. Sharma, Senior Advocate, Member Lok Adalat; Ms. Fouzia Mirza, Senior Advocate, Member Lok Adalat and Mr. Abhishek Sinha, Senior Advocate, Member Lok Adalat.
14. Officer I/C (Protocol), High Court of Chhattisgarh, Bilaspur.
15. The Court Manager, High Court of Chhattisgarh, Bilaspur.
16. The Cause List Section, High Court of Chhattisgarh, Bilaspur.
17. OIC-NIC, High Court of Chhattisgarh, Bilaspur.
18. The Deputy S.P. Security, High Court of Chhattisgarh, Bilaspur.
19. The Medical Officer, High Court of Chhattisgarh, Bilaspur.


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